NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 34-A/2016 & 34-B/2016 with T.P. No 34/111A/NCLT/AHM/2016(New) C.A. Nos. 284/2014 & 137/2015 with C.P. No. 13/111A/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

Name of the Company:

Shobhna P. Mahajan

V/s.

Micro Inks Ltd.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 ARJUN R SHETT

POVOC ATEL

RESPONDENT

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<u>ORDER</u>

Petitioner no present. Learned Advocate Mr. Arjun Sheth present for Respondent.

Learned Counsel for Respondent represented that he will file written arguments serving a copy to petitioner. Petitioner shall also file written arguments.

List the matter on 14.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of April, 2017.